

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th September 2017, 10.30 A.M

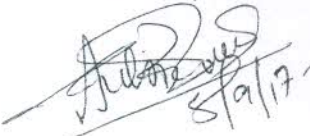
Name of the Company	State Bank of India -Vs- Adhunik Alloys & Power Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sumit Binani, IRP

IRP

Sumit Binani
08/09/2017

2. Arnab Basu Mullick, Advocate, for Supporting
Financial Creditor
(RCFL)


8/9/17

3. Mrs. NANJU BHOTERIA, ADV

4. SIDHARTHA SHARMA, AD

} Corp Debt


8/9/17

ORDER

Ld. Interim Resolution Professional (IRP), Mr. Sumit Binani, and Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. IRP informed that meeting of Committee of Creditor is scheduled in the 3rd week of September 2017.

List the matter on 06/10/2017.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)